

stopped from work. Out of these 109 had attained the temporary status and only 44 out of these had 3 to 6 years of service.

(b) The stoppage was due to completion of works on which they had been employed.

(c) No.

(d) Does not arise as no casual labourer has been engaged against a permanent post.

**Import of Fertilisers**

1288. **Shri K. C. Pant:** Will the Minister of Commerce be pleased to state the total quantity of fertilisers imported by the State Trading Corporation and other private parties in 1963 and 1964 (up-to-date)?

**The Minister of Commerce (Shri Manubhai Shah):** A statement is laid on the Table of the House.

**STATEMENT**

	Quantity in '000' tonnes Value in Lakhs of Rupees			
	1963		1964	
	Qty.	Val.	Qty.	Val.
Total Imports of Fertilizers	1053	2515	796	1731 (Jan-Sept.)
S.T.C.'s Imports	553	1174	343.6	826 (Jan-Nov.)

**Blast Furnace Bricks**

1289. { **Shri Ram Sewak:**  
**Shri P. G. Sen:**

Will the Minister of Industry and Supply be pleased to state:

(a) whether a factory set up at Latkata (Orissa) with the collaboration of an American Company has started manufacturing quality blast furnace bricks;

(b) if so, what is its full capacity of production; and

(c) whether it can meet all the requirements of steel industry?

**The Minister of Heavy Engineering and Industry in the Ministry of Industry and Supply (Shri T. N. Singh):**

(a) and (b). One party has been issued licence for two plants—one at Barang and the other at Latkata, both in Orissa State for manufacturing quality blast furnace bricks. Their combined capacity is 60,000 tons per annum, Latkata plant has started production.

(c) No, Sir.

**Vision Test of Train Clerks**

1290. **Shri Hukam Chand Kachhavaia:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that on the Central Railway Train Clerks who were appointed prior to 1st July, 1957 are required to pass the vision test class B1 and the Train Clerks appointed after 1st July, 1957 are required to pass the vision test in class A3 which is a higher class for vision test; and

(b) if so, the reasons therefor?

**The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):** (a) No. They were examined in A2, a higher medical category than B1 prior to 6-1-1957 and afterwards the medical classification of Train Clerks was downgraded to lower medical category of A3.

(b) Does not arise.

**Accident at Kaithalkuchi Station**

{ **Shrimati Jyotsna Chanda:**  
**Shri P. C. Borooh:**  
1291. { **Shri P. R. Chakraverti:**  
**Shri Y. S. Chaudhary:**  
**Shri Onkar Lal Berwa:**

Will the Minister of Railways be pleased to state:

(a) whether the inquiry into the cause of the collision between 5-UP Kamrup Express and Down Assam Express at Kaithalkuchi station on the Silliguri-Gauhati line on the 19th September, 1964, has been completed;

(b) if so, the findings of the inquiry; and

(c) the action taken against those found responsible for the accident?